

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/47039/2025 ARBP/109/2025	M/S. EXCEL PLANT LINK PVT. LTD., BENGALURU VS SUMAN KUMAR PATEL	SUVASHISH PATTANAİK VS	// (//
2	D-BLAPL/33057/2025 BLAPL/11937/2025	KALANDI BHOI @ KALIA VS STATE OF ODISHA	KALI PRASAD MUDULI VS	GOBINDAPUR /189 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000669/2025
3	D-BLAPL/33376/2025 BLAPL/11938/2025	AKASH RANJAN NAG VS STATE OF ODISHA	SIDHARTHA SHANKAR SARANGI VS	SASON /84 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000315/2024
4	D-BLAPL/34613/2025 BLAPL/11939/2025	RAGHU MAHALİK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	CHANDABALI /222 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000040/2024
5	D-BLAPL/34651/2025 BLAPL/11940/2025	AKASH SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /164 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000261/2025
6	D-BLAPL/34623/2025 BLAPL/11941/2025	ABHEL RANA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PHIRINGIA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000148/2024
7	D-BLAPL/34687/2025 BLAPL/11942/2025	DILLIP KUMAR LENKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001757/2025
8	D-BLAPL/34629/2025 BLAPL/11943/2025	ALEX @ SUNIL TOPNO @ ALEX SUNIL TOPPNO VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /557 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002696/2025
9	D-BLAPL/34807/2025 BLAPL/11944/2025	SUVRANSU SEKHAR PANDA VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	//0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000074/2025
10	D-BLAPL/34634/2025 BLAPL/11945/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CRRI /72 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000283/2024
11	D-BLAPL/34808/2025 BLAPL/11946/2025	LITU SWAIN VS STATE OF ODISHA	CHHABI BEHERA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000106/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34635/2025 BLAPL/11947/2025	SANJEET KUMAR VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000014/2025
13	D-BLAPL/34812/2025 BLAPL/11948/2025	BIKI RANJAN BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS	BINJHARPUR /282 /2023 A.D.J.,JAJPUR(Jajapur) CT/0000256/2023
14	D-BLAPL/34814/2025 BLAPL/11949/2025	SANATAN DALAI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /725 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000020/2025
15	D-BLAPL/34865/2025 BLAPL/11950/2025	KISHOR YADAV VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHIRINGIA /107 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2025
16	D-BLAPL/34885/2025 BLAPL/11951/2025	KARNAT KESHARI DAS VS STATE OF ODISHA	DEBASNAN DAS VS	JAJPUR TOWN /381 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002548/2024
17	D-BLAPL/35020/2025 BLAPL/11952/2025	PARAMESWAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000016/2023
18	D-BLAPL/35024/2025 BLAPL/11953/2025	CHANDRAKANT DHIR VS STATE OF ODISHA	GOURAV MOHANTY VS	INDUSTRIAL ESTATE PS /121 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000051/2025
19	D-BLAPL/35026/2025 BLAPL/11954/2025	SUDHIR KUMAR TIWARI VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /171 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000630/2025
20	D-BLAPL/35027/2025 BLAPL/11955/2025	SK. HAMRAJ VS STATE OF ODISHA	BISWOJEET LENKA VS	BHADRAK RURAL /578 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002293/2025
21	D-BLAPL/35028/2025 BLAPL/11956/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	BISWOJEET LENKA VS	BHADRAK RURAL /427 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001799/2025
22	D-BLAPL/35034/2025 BLAPL/11957/2025	RAJESH KUMAR DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /835 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001598/2025
23	D-BLAPL/34636/2025	JIBAN KRISHNA PARIDA	SATYA RANJAN MULIA	BHUBANESWAR VIGILANCE /24 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11958/2025	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000033/2025
24	D-BLAPL/35037/2025 BLAPL/11959/2025	MD. ABID VS STATE OF ODISHA	MITHUN DAS VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
25	D-BLAPL/35039/2025 BLAPL/11960/2025	SOUMYA RANJAN PRADHAN @ SOUMYARANJAN PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000033/2025
26	D-BLAPL/34646/2025 BLAPL/11961/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /191 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000138/2025
27	D-BLAPL/34652/2025 BLAPL/11962/2025	BIJAY SAMAL @ PABANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TANGI /131 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000157/2024
28	D-BLAPL/34653/2025 BLAPL/11963/2025	T.UTTAM DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 2ND A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000051/2024
29	D-BLAPL/34655/2025 BLAPL/11964/2025	SANU @ SUJIT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /457 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000828/2025
30	D-BLAPL/31939/2025 BLAPL/11965/2025	KISHAN PRUSTY VS STATE OF ODISHA	RAJAT KUMAR PADHI VS	JAJPUR TOWN /422 /2025 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000010/2025
31	D-BLAPL/33862/2025 BLAPL/11966/2025	BANITA NAIK VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	RENGALI /186 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001734/2025
32	D-BLAPL/34172/2025 BLAPL/11967/2025	KARTIKA PARAJA VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	JEYPURE MAHILA /121 /2025 SPECIAL JUDGE(POCSO),JEYPURE(Kor Spl/0000066/2025
33	D-BLAPL/34449/2025 BLAPL/11968/2025	KUNA @ SUBRAT KUMAR NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	RAJKANIKI /514 /2025 J.M.F.C,AUL(Kendrapara) GR/0000809/2025
34	D-BLAPL/34553/2025 BLAPL/11969/2025	ARJUN SETHI VS	BISWARANJAN DALAI VS	PATTAMUNDAI RURAL PS /481 /2023 SPECIAL JUDGE (POCSO), KENDRAPAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/34582/2025 BLAPL/11970/2025	STATE OF ODISHA DIBANA PATRA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	Spl/0000073/2023 KARANJIA /219 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000058/2025
36	D-BLAPL/34593/2025 BLAPL/11971/2025	DHARMANANDA SWAIN @ PILU VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	BANKI /336 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000175/2025
37	D-BLAPL/35138/2025 BLAPL/11972/2025	AFTAB HUSSAIN @ AFE VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BRAJARAJNAGAR /253 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000970/2024
38	D-BLAPL/34617/2025 BLAPL/11973/2025	PRAVAT DAS @ PRABHAT DAS VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	KHAIRA /178 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000915/2025
39	D-BLAPL/34627/2025 BLAPL/11974/2025	LUTA NAYAK VS STATE OF ODISHA	LAXMIDHAR DASH VS	MOHANA /145 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000068/2025
40	D-BLAPL/34852/2025 BLAPL/11975/2025	DEEPAK KUMAR GIRI @ DEEPAK GIRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BISOI /177 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000106/2025
41	D-BLAPL/34860/2025 BLAPL/11976/2025	GOPINATH KUNDA @ BAIDHAR VS STATE OF ODISHA	SUJATA JENA VS	KISSANNAGAR PS /226 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000155/2025
42	D-BLAPL/34889/2025 BLAPL/11977/2025	MUNA @ MAHESWAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /419 /2021 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000027/2022
43	D-BLAPL/34896/2025 BLAPL/11978/2025	CHAITANYA NAYAK @ RABI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /275 /2023 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000039/2024
44	D-BLAPL/34658/2025 BLAPL/11979/2025	JAGDISH PANIGRAHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, NILGIRI(Baleshwar) Spl/0000229/2025
45	D-CMP/46833/2025 CMP/1819/2025	HARIHAR DASH VS BIJAYA KUMAR DASH	BIPLABA P.B. BAHALI VS	// A.D.J.,KHALLIKOTE(Ganjam) Fao/0000004/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CMP/46612/2025 CMP/1820/2025	RAMESH KUMAR MANDOTHIA VS BADRI PRASAD PANDIA	SOURAV SUMAN BHUYAN VS	// A.D.J.,ANGUL(Anugul) Fao/0000001/2023
47	D-CMP/46920/2025 CMP/1821/2025	BAIKUNTHA PRADHAN VS RADHAGOBINDA PRADHAN	SOUMYA MISHRA VS	// A.D.J.,JALESWAR(Baleshwar) Fao/0000026/2025
48	D-CMP/46225/2025 CMP/1822/2025	NARENDRA KUMAR SINGH VS BIRENDRA KUMAR SINFH	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga) CS/0000078/2017
49	D-CMP/41507/2025 CMP/1823/2025	ARSU MAJHI VS DASU MAJHI	SWARUP KUMAR PATNAIK VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May) CS/0000050/2009
50	D-CONTC/45827/2025 CONTC/5458/2025	SRB MULTITECH LTD., CUTTACK VS SARAT KUMAR BAG,SPL. LAND ACQUISITION REHABILITATION AND RESETTLEMENT OFFICER, RENGALI IRRIGATION	ADV. VS	// ()
51	D-CONTC/45830/2025 CONTC/5459/2025	JIBAN KUMAR DUTTA VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// () //
52	D-CONTC/45888/2025 CONTC/5460/2025	BHAKTABANDHU MISHRA VS BALAMAKUNDA BHUYAN,DIRECTOR OF ELEMENTRAY EDUCATION,ODISHA	ADV. VS	// () //
53	D-CONTC/45912/2025 CONTC/5461/2025	TARANI KUMAR SAHU VS ANJANA PANDA, DIRECTOR OF AYUSH, ODISHA	ADV VS	// () //
54	D-CONTC/46837/2025 CONTC/5462/2025	GOKULANANDA SAHOO VS CHANCHAL RANA,IAS	ADV. VS	// () //
55	D-CONTC/45853/2025 CONTC/5463/2025	MIHIR KUMAR PATNAIK VS P.SHYAM SUNDAR RAO,I.I.C, LAXMISAGAR P.S,BBSR	ADV. VS	// () //
56	D-CONTC/46028/2025 CONTC/5464/2025	RAMACHANDRA MANDI VS DR.N.TIRUMALA NAYAK,COMMNR.-CUM-SECY., S AND ME DEPT.,ODISHA	ADV. VS	// () //
57	D-CONTC/43490/2025	JHULA DEI	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5465/2025	VS DATTATRAYA BHAUSAHEB SINDE,IAS	VS	() //
58	D-CONTC/45952/2025 CONTC/5466/2025	BISIKESAN PRADHAN VS SAMITA SUBHADARSHINE,CHIEF MANAGER,SBI, TULSIPUR,CUTTACK	ADV. VS	// ()
59	D-CRLA/33707/2025 CRLA/1290/2025	TEKCHAND ROHIDAS VS STATE OF ODISHA	BYOMOKESH SAHOO VS	MAHULPALI /131 /2018 A.D.J.,SAMBALPUR(Sambalpur) Spl/0000418/2020
60	D-CRLA/34016/2025 CRLA/1291/2025	BHAGYABAN BEHERA VS STATE OF ODISHA	CHINMAY MOHANTY VS	BISOI /53 /2025 SPECIAL JUDGE,RAIRANGPUR(Mayurbh Spl/0000013/2025
61	D-CRLA/34061/2025 CRLA/1292/2025	SRITAM PRADHAN@KABULI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	G.UDAYAGIRI /102 /2022 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000039/2022
62	D-CRLA/34265/2025 CRLA/1293/2025	PRITAM KALTA@LUDU VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /239 /2023 PO,SPL. COURT SC,ST(POA)ACT, BALA Spl/0000038/2023
63	D-CRLA/34562/2025 CRLA/1294/2025	LAXMIDHAR@LAXMIDHAR SWAIN VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	CUTTACK VIGILANCE /14 /2007 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000080/2009
64	D-CRLA/34694/2025 CRLA/1295/2025	BIKRAM BISWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAJNAGAR /469 /2021 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000122/2021
65	D-CRLMC/31494/2025 CRLMC/4775/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	BAMADEV BARAL VS	/ /0 ()
66	D-CRLMC/34188/2025 CRLMC/4776/2025	SANTOSH PARIDALA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// CHANDILI /4 /2019 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000018/2020
67	D-CRLMC/34231/2025 CRLMC/4777/2025	KRUSHA CHANDRA BEHERA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	S.P.(CID-CRL),CUTTACK /17 /2021 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001046/2021
68	D-CRLMC/34233/2025 CRLMC/4778/2025	DEBENDRA KUMAR PAIK VS	ARUN KUMAR BUDHIA VS	S.P.(CID-CRL),CUTTACK /17 /2021 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLMC/35035/2025 CRLMC/4779/2025	STATE OF ODISHA TUKUNA SWAIN VS	KURESH PRASAD DASH VS	GR/0001046/2021 BHANJANAGAR /276 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
70	D-CRLMC/35040/2025 CRLMC/4780/2025	STATE OF ODISHA RAJESWAR DASH VS	KURESH PRASAD DASH VS	GR/0000502/2025 TARASINGI /284 /2022 JMFC, JAGANNATH PRASAD(Ganjam)
71	D-CRLMC/35249/2025 CRLMC/4781/2025	STATE OF ODISHA RANJUBALA SAMAL VS	JAYADEBA BEHERA VS	GR/0000042/2022 BHOGRAI /267 /2025 J.M.F.C.,BHOGRAI(Baleshwar)
72	D-CRLMP/34818/2025 CRLMP/1498/2025	STATE OF ODISHA SHREE SHREE DHABALESWAR MAHAVIDYALAYA,CUTTACK VS	JITENDRA KUMAR MISHRA (2) VS	CT/0000454/2025 CUTTACK VIGILANCE /11 /2016 ()
73	D-CRLMP/34912/2025 CRLMP/1499/2025	STATE OF ODISHA M.SANIA @ M.SANYASI PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
74	D-CRLMP/34831/2025 CRLMP/1500/2025	STATE OF ODISHA RASMITA SAMANTRA VS	HIMANSU SEKHAR MOHANTY VS	// / /0 ()
75	D-CRLMP/34868/2025 CRLMP/1501/2025	STATE OF ODISHA BIMAL BHOI VS	BISWAJIT RANJAN TRIPATHY VS	// / / ()
76	D-CRLMP/34743/2025 CRLMP/1502/2025	STATE OF ODISHA SANTOSH MOHARANA VS	PRADEEPTA KUMAR BEHERA VS	// KRUSHNA PRASAD /192 /2023 ()
77	D-CRLMP/34766/2025 CRLMP/1503/2025	STATE OF ODISHA NATABAR DAS VS	AMULYA RATNA PANDA VS	// / /0 ()
78	D-CRLMP/35005/2025 CRLMP/1504/2025	STATE OF ODISHA NAGESWARY GURU VS	AMLAN SHAKTI PAUL VS	// / /0 ()
79	D-CRLMP/35064/2025 CRLMP/1505/2025	STATE OF ODISHA RUNAMANI DAS VS	KABIRAJ PRADHAN VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMP/33658/2025 CRLMP/1506/2025	DURYODHANA JENA VS STATE OF ORISSA	ACHYUTANANDA PATTANAIAK VS	//0 () //
81	D-CRLMP/34940/2025 CRLMP/1507/2025	BISHWA BHUSAN SETHY VS STATE OF ODISHA	RABINDRA KUMAR MISHRA VS	BURLA /318 /2025 () //
82	D-CRLMP/34992/2025 CRLMP/1508/2025	SWEET SUPRIYA BRAHMA VS STATE OF ORISSA	PRIYA RANJAN SINGH VS	KHANDAGIRI P.S. /249 /2024 () //
83	D-EXP/45190/2025 EXP/43/2025	PATITAPABAN ACHARYA VS TAHASILDAR, BHUBANESWAR	BIDESH RANJAN BEHERA VS	// () //
84	D-EXP/45199/2025 EXP/44/2025	PATITAPABAN ACHARYA VS TAHASILDAR, BBSR	BIDESH RANJAN BEHERA VS	// () //
85	D-FAO/46099/2025 FAO/489/2025	THE DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD.,CUTTACK VS ANANTA CHARAN DAS	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000368/2018
86	D-FAO/41500/2025 FAO/490/2025	B.M..ORIENTAL INSURANCE CO. LTD.,KORAPUT VS BANAMALI SUNA @ HARIJAN	SOMNATH ROY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000018/2011
87	D-FAO/42194/2025 FAO/491/2025	THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD., CUTTACK VS PRATIMA PRADHAN	PRAMOD KUMAR TRIPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000261/2018
88	D-FAO/45708/2025 FAO/492/2025	DEBABRATA RAY VS SHIBANEE DUTTA	DARPAHARI DHAL VS	// DISTRICT & SESIONS JUDGE,BHUBANE CMA/0000046/2018
89	D-FAO/46749/2025 FAO/493/2025	MANAGER-IN-CHARGE, ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS MITU BARIK	RIMJHIMBALA PATI VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000005/2019
90	D-MACA/44110/2025 MACA/1216/2025	B.M., NATIONAL INSURANCE CO. LTD. VS KRUSHNA BEHERA	PRAMOD KUMAR TRIPATHY VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda Mac/0000027/2022
91	D-MACA/45621/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	BIJOY DASMOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/1217/2025	VS MIRU TUDU	VS	5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000051/2017
92	D-MACA/46706/2025 MACA/1218/2025	PREMA PRADHAN VS SANAT KUMAR SAHU	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000127/2023
93	D-MACA/46463/2025 MACA/1219/2025	PRERANA MISHRA VS ANIL SINGH	PRADEEP KUMAR MISHRA VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000214/2014
94	D-MACA/45590/2025 MACA/1220/2025	NATIONAL INSURANCE COMPANY LTD.,KORAPUT VS NABINA CHOUDHURY	SOMNATH ROY VS	// A.D.J.,NAWARANGPUR(Nabarangapur) Mac/0000002/2017
95	D-MACA/46449/2025 MACA/1221/2025	DIVISIONAL MANAGER , RELIANCE GENERAL INSURANCE COMPANY LTD.,MUMBA VS CHHABI MUNDA	SUBRAT SATPATHY VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000085/2023
96	D-MACA/46781/2025 MACA/1222/2025	BHUBAN MAHAR VS PRAMOD PADHAN	SAROJ KUMAR ACHARYA VS	// A.D.J.,BARGARH(Bargarh) Mac/0000013/2022
97	D-MACA/46675/2025 MACA/1223/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.,JAJPUR VS JAYANTI ROUT	PRAMOD KUMAR TRIPATHY VS	// 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000015/2024
98	D-MACA/46709/2025 MACA/1224/2025	ARATI DHURUA VS SANAT KUMAR SAHU	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000126/2023
99	D-MACA/45398/2025 MACA/1225/2025	REBATI BARIK VS LAMBODARA SAHU	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000201/2022
100	D-MATA/43793/2025 MATA/437/2025	SUBHRANSU SEKHAR SAHOO VS SWARUPA PRADHAN	BIDYALOK MOHAPATRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000066/2023
101	D-MATA/45687/2025 MATA/438/2025	DEBAJANI ARAKA VS SAROJ KUMAR BEHERA	UMA CHARAN MISHRA VS	// JUDGE, FAMILY COURT, SAMBALPUR(CP/0000025/2025
102	D-MATA/42280/2025 MATA/439/2025	ANIKET PUROHIT VS	NIRANJAN PANDA VS	// JUDGE, FAMILY COURT, SAMBALPUR(

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-RSA/46832/2025 RSA/579/2025	ALOKI MISHRA T(THOTA)SUNITA DEVI VS GUDISA JANAKI DEVI	PRASANTA KUMAR NANDA VS	CP/0000021/2024 // 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000095/2017
104	D-TRP(C)/45838/2025 TRP(C)/404/2025	BANDOBASTA BHOI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ADDITIONAL COMMISSIONER, SETTLEMENT Con. Rev/0000282/1988
105	D-WA/37271/2025 WA/1786/2025	STATE OF ODISHA VS TARANISEN MENDILI	SAROJ KUMAR JEE,A.G.A VS	// ()
106	D-WA/46579/2025 WA/1787/2025	KORAPUT DISTRICT PRIVATE BUS EMPLOYEES UNION, KORAPUT VS SUB-COLLECTOR CUM SDM, JEYPORE	ASIT KUMAR JENA VS	// ()
107	D-WA/47011/2025 WA/1788/2025	SUMAN MAHARANA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
108	D-WA/47009/2025 WA/1789/2025	PUNANANDA SETHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
109	D-WA/46594/2025 WA/1790/2025	STATE OF ODISHA VS BINAYAK PATEL	JATESWAR NAYAK,A.G.A VS	// ()
110	D-WA/46719/2025 WA/1791/2025	STATE OF ODISHA VS SUDHAKAR ROUT	SASWAT DAS, A.G.A VS	// ()
111	D-WP(C)/45818/2025 WP(C)/32584/2025	BISWANATH BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// ()
112	D-WP(C)/41791/2025 WP(C)/32585/2025	GOPAL MONDAL VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	// ()
113	D-WP(C)/45296/2025 WP(C)/32586/2025	HIMANSU PATEL VS M.C.L., SAMBALPUR	SIBA PRASAD PATRA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/44001/2025 WP(C)/32587/2025	BHOLANATH PANDA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
115	D-WP(C)/46038/2025 WP(C)/32588/2025	SK. KADIM VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
116	D-WP(C)/46384/2025 WP(C)/32589/2025	MITHILA SAHU VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
117	D-WP(C)/46821/2025 WP(C)/32590/2025	M/S SHARK MINES AND MINERALS PVT.LTD, BBSR VS THE CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
118	D-WP(C)/46046/2025 WP(C)/32591/2025	ODISHA SAMABAYA SURAKSHYA SANGHA, CUTTACK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
119	D-WP(C)/46527/2025 WP(C)/32592/2025	SEKHAR KUMAR GHADAI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
120	D-WP(C)/46115/2025 WP(C)/32593/2025	BIRAJU PARICHHA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
121	D-WP(C)/45297/2025 WP(C)/32594/2025	NATA MEHER VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
122	D-WP(C)/46838/2025 WP(C)/32595/2025	JUGAL KISHORE NAIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
123	D-WP(C)/46805/2025 WP(C)/32596/2025	TRINATH PRASAD DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
124	D-WP(C)/46842/2025 WP(C)/32597/2025	BUDHADEV SETHY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
125	D-WP(C)/45416/2025	BISWAJIT MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32598/2025	VS STATE OF ORISSA	VS	0 //
126	D-WP(C)/46844/2025 WP(C)/32599/2025	RATAN KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
127	D-WP(C)/46409/2025 WP(C)/32600/2025	SMITA ROURAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
128	D-WP(C)/45107/2025 WP(C)/32601/2025	NATIONAL ALUMINIUM COMPANY LIMITED(NALCO)S AND P COMPLEX, ANGUL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
129	D-WP(C)/46528/2025 WP(C)/32602/2025	RANABIJOYA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
130	D-WP(C)/46202/2025 WP(C)/32603/2025	TRILOCHANA PATTANAİK VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
131	D-WP(C)/46219/2025 WP(C)/32604/2025	RABINDRA KUMAR SAMAL VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BHUBANESWAR	SAMEER KUMAR DAS VS	// 0 //
132	D-WP(C)/46423/2025 WP(C)/32605/2025	PUSHPANGINI PATTNAİK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
133	D-WP(C)/46037/2025 WP(C)/32606/2025	SANGHAMITRA PATNAİK VS THE TAHASILDAR, KHORDHA	DWARİKA PRASAD MOHANTY VS	// 0 //
134	D-WP(C)/46086/2025 WP(C)/32607/2025	BALARAM JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
135	D-WP(C)/46317/2025 WP(C)/32608/2025	ABHİNNA KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
136	D-WP(C)/46206/2025 WP(C)/32609/2025	PRASANNA KUMAR DAS VS	DR. JITENDRA KUMAR LENKA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/46905/2025 WP(C)/32610/2025	THE CHAIRMAN AND MANAGING DIRECTOR, BANK OF BARODA, MUMBAI ABINASH TRIPATHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0 //
138	D-WP(C)/45284/2025 WP(C)/32611/2025	MANGULI SAHOO VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
139	D-WP(C)/46922/2025 WP(C)/32612/2025	TANKESWAR SETHI VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
140	D-WP(C)/46323/2025 WP(C)/32613/2025	KULAMANI PARIDA VS GM/DGM BANK OF INDIA, BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
141	D-WP(C)/38080/2025 WP(C)/32614/2025	AJAYA KUMAR PATTNAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
142	D-WP(C)/45275/2025 WP(C)/32615/2025	KHETRABASI BISWAL VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
143	D-WP(C)/46979/2025 WP(C)/32616/2025	M/S SRIRAM CATTLE FEEDS, KOKSARA, KALAHANDI VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
144	D-WP(C)/46090/2025 WP(C)/32617/2025	PRISILA TIRKEY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
145	D-WP(C)/45265/2025 WP(C)/32618/2025	NABA KISHORE SAHOO VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
146	D-WP(C)/46222/2025 WP(C)/32619/2025	ARUN KUMAR MOHAPATRA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BBSR	SAMEER KUMAR DAS VS	// 0 //
147	D-WP(C)/46976/2025 WP(C)/32620/2025	DILLIP KUMAR PANDA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/45126/2025 WP(C)/32621/2025	MURALIDHAR SAHU VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
149	D-WP(C)/45238/2025 WP(C)/32622/2025	SURENDRANATH SAHOO VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
150	D-WP(C)/46978/2025 WP(C)/32623/2025	BISWAMITRA NAYAK VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
151	D-WP(C)/46973/2025 WP(C)/32624/2025	SHREEKANTA PANDA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
152	D-WP(C)/45244/2025 WP(C)/32625/2025	BRAJA KISHORE SAHOO VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
153	D-WP(C)/45252/2025 WP(C)/32626/2025	PRAMOD CHANDRA SWAIN VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
154	D-WP(C)/46209/2025 WP(C)/32627/2025	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
155	D-WP(C)/46972/2025 WP(C)/32628/2025	BHASKAR BEHERA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
156	D-WP(C)/46232/2025 WP(C)/32629/2025	NARENDRA KUMAR SASMAL VS COLLECTOR, PURI	DIGAMBAR SETHI VS	// 0 //
157	D-WP(C)/45836/2025 WP(C)/32630/2025	CHANDAN NIKHANDIA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
158	D-WP(C)/46324/2025 WP(C)/32631/2025	SATYABHAMA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
159	D-WP(C)/46970/2025	RADHACHARAN BUDHIA	SONALI PRUSTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32632/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/44654/2025 WP(C)/32633/2025	ASUTOSH MALLICK VS UNION OF INDIA	MANORANJAN MUDULI VS	// 0 //
161	D-WP(C)/45248/2025 WP(C)/32634/2025	SYED ANSAR ALI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
162	D-WP(C)/45895/2025 WP(C)/32635/2025	SAGARIKA BISWAL VS THE COMMISSIONER OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
163	D-WP(C)/46321/2025 WP(C)/32636/2025	RATANA KUMAR SWAIN VS STATE OF ODISHA	JIBESH KUMAR PADHIARY VS	// 0 //
164	D-WP(C)/46894/2025 WP(C)/32637/2025	SITANATH MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
165	D-WP(C)/46765/2025 WP(C)/32638/2025	KHAGAPATI BISOYI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
166	D-WP(C)/46717/2025 WP(C)/32639/2025	BIPLAB PRAMANIK VS UNION OF INDIA	BIJAYA KUMAR BEHERA VS	// 0 //
167	D-WP(C)/45379/2025 WP(C)/32640/2025	SUDHAKAR NANDA VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// 0 //
168	D-WP(C)/46923/2025 WP(C)/32641/2025	GHASIRAM SAHU VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
169	D-WP(C)/46968/2025 WP(C)/32642/2025	NETRANANDA PANDA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
170	D-WP(C)/45896/2025 WP(C)/32643/2025	ABHIJIT NAYAK VS	PRABODHA CHANDRA NAYAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/44684/2025 WP(C)/32644/2025	THE COMMISSIONER OF (CT AND GST), ODISHA MANORANJAN SARANGI VS REGISTRAR, CIVIL COURT, KHURDA	BIPLABA P.B. BAHALI VS	// // ()
172	D-WP(C)/45247/2025 WP(C)/32645/2025	ANAND CHANDRA JENA VS STATE OF ODISHA	SWETALANA DAS VS	// () //
173	D-WP(C)/45829/2025 WP(C)/32646/2025	UMESH SHARMA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// () //
174	D-WP(C)/45281/2025 WP(C)/32647/2025	NANDA KISHORE ROUL VS STATE OF ODISHA	SWETALANA DAS VS	// () //
175	D-WP(C)/46327/2025 WP(C)/32648/2025	BIRKISHROE BHOI VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// () //
176	D-WP(C)/45592/2025 WP(C)/32649/2025	KARUNAKAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
177	D-WP(C)/46055/2025 WP(C)/32650/2025	SHREE SHREE MANGELESWAR MAHADEV BIJE, KHURDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
178	D-WP(C)/46084/2025 WP(C)/32651/2025	ALOK KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
179	D-WP(C)/46610/2025 WP(C)/32652/2025	DHIRAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
180	D-WP(C)/46051/2025 WP(C)/32653/2025	ARUN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
181	D-WP(C)/46403/2025 WP(C)/32654/2025	BIMAN KUMAR BARIK VS STATE OF ORISSA	DEBENDRA NATH MISRA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/46921/2025 WP(C)/32655/2025	SHANKARSHAN SETHY VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
183	D-WP(C)/46887/2025 WP(C)/32656/2025	SUBASH CHANDRA ROUTRAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
184	D-WP(C)/46029/2025 WP(C)/32657/2025	SURAJ AGRAWAL VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
185	D-WP(C)/47237/2025 WP(C)/32658/2025	DHARANIDHAR BEHERA VS STATE OF ODISHA	RABI NARYAN MISHRA VS	// 0 //
186	D-WP(C)/46237/2025 WP(C)/32659/2025	GOKULA NAIK VS THE COLLECTOR, DHENKANAL	GAGAN BIHARI SINGH VS	// 0 //
187	D-WP(C)/45904/2025 WP(C)/32660/2025	PABITRA KUMAR PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
188	D-WP(C)/46270/2025 WP(C)/32661/2025	BHAGABAN SAHOO VS STATE OF ODISHA	RAMESH SAHOO VS	// 0 //
189	D-WP(C)/46140/2025 WP(C)/32662/2025	SATYANARAYAN NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
190	D-WP(C)/46080/2025 WP(C)/32663/2025	SONALI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
191	D-WP(C)/46547/2025 WP(C)/32664/2025	SASMITA ROUTRAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
192	D-WP(C)/45891/2025 WP(C)/32665/2025	DEEPAK DAS VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
193	D-WP(C)/46128/2025	JIBAN KUMAR DUTTA	BHAGABAN BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32666/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/31720/2025 WP(C)/32667/2025	SANJIB KUMAR JENA VS THE PRINCIPAL SECRETARY TO GOVERNMENT, AGRICULTURE AND FARMERS EMPOWERMENT DEPARTMENT, BHUBANESWAR	SANDHYARANI PANI VS	// 0 //
195	D-WP(C)/45564/2025 WP(C)/32668/2025	SNIGDHA SWAIN VS ASSISTANT CONSOLIDATION OFFICER, NIMAPARA, PURI	ANAM CHARAN PANDA VS	// 0 //
196	D-WP(C)/46276/2025 WP(C)/32669/2025	AKHYAYA KUMAR MALLIK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
197	D-WP(C)/45549/2025 WP(C)/32670/2025	SUDHAKAR KAR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
198	D-WP(C)/45977/2025 WP(C)/32671/2025	ABHISHEK SAHU VS NIRUPAMA SAHU	PRANGYANANDA PATTANAİK VS	// 0 //
199	D-WP(C)/45619/2025 WP(C)/32672/2025	BHAGYADHAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
200	D-WP(C)/43666/2025 WP(C)/32673/2025	DR.SUBHA PRASAD SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
201	D-WP(C)/45679/2025 WP(C)/32674/2025	SACHIDANANDA SAHU VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
202	D-WP(C)/46076/2025 WP(C)/32675/2025	SHISHIR KUMAR KHATOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/46083/2025 WP(C)/32676/2025	UNATI MAJHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
204	D-WP(C)/45568/2025 WP(C)/32677/2025	SUKANTI PATRA VS	ANAM CHARAN PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/46401/2025 WP(C)/32678/2025	ASSISTANT CONSOLIDATION OFFICER, NIMAPARA JAYAKRUSHNA JENA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// // ()
206	D-WP(C)/45556/2025 WP(C)/32679/2025	BHIMSEN SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
207	D-WP(C)/47187/2025 WP(C)/32680/2025	SIBARAM SWAIN VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
208	D-WP(C)/46081/2025 WP(C)/32681/2025	RINARANI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
209	D-WP(C)/46418/2025 WP(C)/32682/2025	SK. MD. NAZIBULLAH @ NAJIBULLAH VS ADDL. COMMISSIONER LAND RECORD AND SETTLEMENT, CUTTACK I	SOUBHAGYA SUNDAR DAS VS	// () //
210	D-WP(C)/45910/2025 WP(C)/32683/2025	ANIL KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
211	D-WP(C)/46279/2025 WP(C)/32684/2025	MANOJA KUMAR MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
212	D-WP(C)/46138/2025 WP(C)/32685/2025	CHOUDHURY BINOD BIHARI SAHOO VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// () //
213	D-WP(C)/46082/2025 WP(C)/32686/2025	MIR OHIDULLA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //
214	D-WP(C)/46420/2025 WP(C)/32687/2025	PRAMOD KUMAR BEHERA VS CHIEF COMMNR OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK	MADHAB LAL AGARWAL VS	// () //
215	D-WP(C)/46773/2025 WP(C)/32688/2025	MISLINA PUROHIT VS STATE OF ODISHA	SUBHANKAR ROUT VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/45572/2025 WP(C)/32689/2025	RAMAKANTA RATH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
217	D-WP(C)/46424/2025 WP(C)/32690/2025	SHIBA SHANKAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/46282/2025 WP(C)/32691/2025	KISHOR CHANDRA SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
219	D-WP(C)/46129/2025 WP(C)/32692/2025	JASHODA MANI SHIAL VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
220	D-WP(C)/45906/2025 WP(C)/32693/2025	ANJULIKA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/46537/2025 WP(C)/32694/2025	CHHABI NAIK VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/46078/2025 WP(C)/32695/2025	KORAPU SATYANARAYANA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	D-WP(C)/46239/2025 WP(C)/32696/2025	KASHINATH KANDI VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
224	D-ABLAPL/34813/2025 ABLAPL/13248/2025	MITUL KARADA @ MITULA KARAD VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /160 /2025 0 //
225	D-ABLAPL/34837/2025 ABLAPL/13249/2025	AJAY KUMAR SWAIN @ AJA SWAIN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	LAXMIPUR /155 /2022 0 //
226	D-ABLAPL/34842/2025 ABLAPL/13250/2025	TURANGI HIKAKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 J.M.F.C.,LAXMIPUR(Koraput) 2(A)CC/0000143/2025
227	D-ABLAPL/34893/2025	GOUTAM GIRI	ARUN KUMAR BEHERA	KAMARDA /191 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13251/2025	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/30785/2025 ABLAPL/13252/2025	AYUSMITA SETHY VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	GHASIPURA /204 /2018 () //
229	D-ABLAPL/34260/2025 ABLAPL/13253/2025	PRAVAS BEHERA VS STATE OF ODISHA	DEBASIS BISWAL VS	KRUSHANANDAPUR /155 /2025 () //
230	D-ABLAPL/34898/2025 ABLAPL/13254/2025	SUDHANSU BHUSAN SAHOO @ TAPAN VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /389 /2025 () //
231	D-ABLAPL/34367/2025 ABLAPL/13255/2025	GANDHARBA SAHU VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	RAMBHA (KHALLIKOTE) /648 /2025 () //
232	D-ABLAPL/34828/2025 ABLAPL/13256/2025	MANOJ KUMAR SAHU VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	DEOGAON /361 /2025 () //
233	D-ABLAPL/34832/2025 ABLAPL/13257/2025	SATRUGHAN MALIK @ MALLICK VS STATE OF ODISHA	MD. GOLAM MADANI VS	GHASIPURA /413 /2025 () //
234	D-ABLAPL/34811/2025 ABLAPL/13258/2025	SURESH PANI VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /309 /2024 () //
235	D-ABLAPL/34833/2025 ABLAPL/13259/2025	ASHISH KUMAR GANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHAKAPADA PS /79 /2024 () //
236	D-ABLAPL/34821/2025 ABLAPL/13260/2025	ASHIS SWAIN @ ASIS SWAIN @ NATU VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	CHOUDWAR /667 /2025 () //
237	D-ABLAPL/34848/2025 ABLAPL/13261/2025	M. RAMASIYAKATIA @ NANDILLA RAMULU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /81 /2025 () //
238	D-ABLAPL/34876/2025 ABLAPL/13262/2025	TANMAYA KUMAR SATHUA VS	BYOMAKESH TRIPATHY VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/34824/2025 ABLAPL/13263/2025	STATE OF ODISHA DEBASIS MOHANTA VS	BIBEKANANDA MAHAPATRA VS	// KALINGA NAGAR /405 /2025 ()
240	D-ABLAPL/34880/2025 ABLAPL/13264/2025	STATE OF ODISHA SRIKANTA DASH VS	BYOMAKESH TRIPATHY VS	// / /0 ()
241	D-ABLAPL/34843/2025 ABLAPL/13265/2025	STATE OF ODISHA PRAHALAD KUMAR PALEI VS	SAILAZA NANDAN DAS VS	// / /0 ()
242	D-ABLAPL/34884/2025 ABLAPL/13266/2025	STATE OF ODISHA BISWAMBAR DASH VS	BYOMAKESH TRIPATHY VS	// / /0 ()
243	D-ABLAPL/34890/2025 ABLAPL/13267/2025	STATE OF ODISHA SUBHADRA JENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
244	D-ABLAPL/34791/2025 ABLAPL/13268/2025	STATE OF ODISHA KARTIK MALIK VS	DIPIKA SUKLA VS	// PARADEEP MODEL /318 /2025 ()
245	D-ABLAPL/34401/2025 ABLAPL/13269/2025	STATE OF ODISHA SK.JABID @ SK.JABED VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /63 /2025 ()
246	D-ABLAPL/34657/2025 ABLAPL/13270/2025	STATE OF ODISHA SABITA KHUNTIA VS	KISHORE KUMAR MISHRA VS	// / /0 ()
247	D-ABLAPL/34738/2025 ABLAPL/13271/2025	STATE OF ODISHA PINKU NAYAK VS	ASHOK KUMAR PRADHAN VS	// NIMAKHANDI /139 /2025 ()
248	D-ABLAPL/34909/2025 ABLAPL/13272/2025	STATE OF ODISHA ASHALATA PRADHAN VS	SIVA SANKAR CHAINI VS	// BHARATPUR PS /437 /2025 ()
249	D-ABLAPL/34925/2025 ABLAPL/13273/2025	STATE OF ODISHA ASHIRBAD PANCHAM VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// BRAJARAJNAGAR /198 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/34930/2025 ABLAPL/13274/2025	BABU DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /17 /2025 () //